NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12:30 P.M.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/635/(IB)/2017

NAME OF THE PETITIONER(S)

: CHAVA BHARAT KUMAR & 20RS

NAME OF THE RESPONDENT(S)

: LEATHER EXPORT HOUSE INDIA PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. LUKUHAR.

Countilde Applicant

ORDER

Counsel for the Petitioner present and filed an affidavit showing the proof of newspapers publication, one in English and another in vernacular language for the appearance of the Respondent to make submissions today. But, no representation on behalf of Respondent. Matter is adjourned for hearing. Put up on **04.01.2018** at **10.30** A.M.

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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